

Planet Private Limited
Commencement Date
Creditors as on

20-Aug-26
03-Sep-26

Annexure-9

List of Other Creditors (Other than financial creditors and operational creditors)

S.No.	Name of Creditor	Claim No.	Details of claim received		Details of claim admitted		Amount of contingent claim (₹)	Amount of any mutual dues, that may be set off (₹)	Amount of claim not admitted (₹)	Amount of Claim under verification (₹)	Remarks, if any
			Date of Receipt	Amount (₹)	Amount of claim admitted (₹)	Nature of Claim					
1	Vinay Semwal	ZRPPL - 000004-P	01-Sep-26	1,781,840	1	Refer Note 8	-	-	-	1,781,839	Refer Note 9
2	Roop Kumar	ZRPPL - 000005-P	31-Aug-26	581,956	1	Refer Note 8	-	-	-	581,955	Refer Note 9
3	Rapid Financial Solutions	ZRPPL - 000006-P	29-Aug-26	1,388,640	1	Refer Note 8	-	-	-	1,388,639	Refer Note 9
4	Shikha Gupta	ZRPPL - 000009-P	29-Aug-26	1,196,346	1	Refer Note 8	-	-	-	1,196,345	Refer Note 9
5	Dinesh Gupta	ZRPPL - 000010-P	29-Aug-25	1,375,362	1	Refer Note 8	-	-	-	1,375,361	Refer Note 9
6	Raghav Gupta	ZRPPL - 000011-P	29-Aug-26	1,489,398	1	Refer Note 8	-	-	-	1,489,397	Refer Note 9
7	Khushi	ZRPPL - 000015-P	30-Aug-26	460,943	1	Refer Note 8	-	-	-	460,942	Refer Note 9
8	Shagun Yadav	ZRPPL - 000016-P	30-Aug-26	1,252,360	1	Refer Note 8	-	-	-	1,252,359	Refer Note 9
9	Pravin Kumar	ZRPPL - 000019-P	31-Aug-26	691,529	1	Refer Note 8	-	-	-	691,528	Refer Note 9
10	Arwinder Kaur	ZRPPL - 000021-P	01-Sep-06	1,153,665	1	Refer Note 8	-	-	-	1,153,664	Refer Note 9
11	G.Amirthajothi	ZRPPL - 000022-P	02-Sep-26	3,686,106	1	Refer Note 8	-	-	-	3,686,105	Refer Note 9
12	Jaswinder Kaur	ZRPPL - 000023-P	02-Sep-26	2,059,150	1	Refer Note 8	-	-	-	2,059,149	Refer Note 9
13	Falguni Krunal Jariwala	ZRPPL - 000024-P	02-Sep-26	6,600,529	1	Refer Note 8	-	-	-	6,600,528	Refer Note 9
14	Parmod Prajapati	ZRPPL - 000030-P	01-Sep-26	530,887	1	Refer Note 8	-	-	-	530,886	Refer Note 9
15	Daarika Jain	ZRPPL - 000031-P	01-Sep-26	1,126,541	1	Refer Note 8	-	-	-	1,126,540	Refer Note 9
16	Navdeep Singh	ZRPPL - 000035-P	01-Sep-26	24,751,985	1	Refer Note 8	-	-	-	24,751,984	Refer Note 9
17	Shubham	ZRPPL - 000036-P	01-Sep-26	57,730	0	Refer Note 8	-	-	-	57,730	Refer Note 9
18	NDS International Pvt Ltd	ZRPPL - 000051-P	02-Sep-26	4,950,397	1	Refer Note 8	-	-	-	4,950,396	Refer Note 9
19	Radheshyam Saini	ZRPPL - 000053-P	03-Sep-26	340,943	0	Refer Note 8	-	-	-	340,943	Refer Note 9
20	Vijay Kumar	ZRPPL - 000055-P	03-Sep-26	1,446,027	0	Refer Note 8	-	-	-	1,446,027	Refer Note 9
21	Yedla Sri Rohini	ZRPPL - 000056-P	03-Sep-26	3,829,486	1	Refer Note 8	-	-	-	3,829,485	Refer Note 9
22	Veena	ZRPPL - 000062-P	03-Sep-26	230,488	0	Refer Note 8	-	-	-	230,488	Refer Note 9
23	Ms. Ram Piari	ZRPPL - 000072-P	03-Sep-26	10,171,651	0	Refer Note 8	-	-	-	10,171,651	Refer Note 9
24	Binwant Kaur	ZRPPL - 000082-P	03-Sep-26	573,344	1	Refer Note 8	-	-	-	573,343	Refer Note 9
25	Babita	ZRPPL - 000084-P	03-Sep-26	242,507	0	Refer Note 8	-	-	-	242,507	Refer Note 9
26	Akanksha	ZRPPL - 000087-P	03-Sep-26	230,488	1	Refer Note 8	-	-	-	230,487	Refer Note 9
27	Sukhpreet Kaur	ZRPPL - 000092-P	03-Sep-26	367,873	0	Refer Note 8	-	-	-	367,873	Refer Note 9
28	Bhavneet Thakur	ZRPPL - 000093-P	03-Sep-26	866,993	0	Refer Note 8	-	-	-	866,993	Refer Note 9
29	Neelam Gehlot	ZRPPL - 000097-P	03-Sep-26	1,235,154	0	Refer Note 8	-	-	-	1,235,154	Refer Note 9
30	Poonam	ZRPPL - 000098-P	03-Sep-26	165,013	0	Refer Note 8	-	-	-	165,013	Refer Note 9
31	Reena	ZRPPL - 000099-P	01-Sep-26	220,130	0	Refer Note 8	-	-	-	220,130	Refer Note 9
32	Savy Arora	ZRPPL - 000105-P	03-Sep-26	419,718	0	Refer Note 8	-	-	-	419,718	Refer Note 9
33	Shruti Miglani	ZRPPL - 000107-P	03-Sep-26	178,876	0	Refer Note 8	-	-	-	178,876	Refer Note 9
34	Saurav Miglani	ZRPPL - 000108-P	03-Sep-26	474,770	0	Refer Note 8	-	-	-	474,770	Refer Note 9
35	Rajiv Verma	ZRPPL - 000122-P	03-Sep-26	1,090,786	0	Refer Note 8	-	-	-	1,090,786	Refer Note 9
36	Aarti Nandwani	ZRPPL - 000123-P	30-Aug-26	289,050	0	Refer Note 8	-	-	-	289,050	Refer Note 9
37	Kashish Nandwani	ZRPPL - 000124-P	30-Aug-26	1,021,493	0	Refer Note 8	-	-	-	1,021,493	Refer Note 9
38	Navdeep Singh	ZRPPL - 000125-P	03-Sep-26	218,575	1	Refer Note 8	-	-	-	218,574	Refer Note 9
39	Sarita	ZRPPL - 000127-P	03-Sep-26	137,625	1	Refer Note 8	-	-	-	137,624	Refer Note 9
40	Promod Kumar Aggarwal HUF	ZRPPL - 000129-P	03-Sep-26	4,908,465	1	Refer Note 8	-	-	-	4,908,464	Refer Note 9
41	Manmeet Singh	ZRPPL - 000143-P	03-Sep-26	1,555,136	0	Refer Note 8	-	-	-	1,555,136	Refer Note 9

S.No.	Name of Creditor	Claim No.	Details of claim received		Details of claim admitted		Amount of contingent claim (₹)	Amount of any mutual dues, that may be set off (₹)	Amount of claim not admitted (₹)	Amount of Claim under verification (₹)	Remarks, if any
			Date of Receipt	Amount (₹)	Amount of claim admitted (₹)	Nature of Claim					
42	Sagar Sharma	ZRPPL - 000156-P	03-Sep-26	658,955	1	Refer Note 8	-	-	-	658,954	Refer Note 9
43	Krishnani Akshay Singh	ZRPPL - 000163-P	03-Sep-26	342,943	1	Refer Note 8	-	-	-	342,942	Refer Note 9
44	Subhash Chandra Sharma	ZRPPL - 000182-P	03-Sep-26	3,192,962	0	Refer Note 8	-	-	-	3,192,962	Refer Note 9
45	Sunita Sharma	ZRPPL - 000185-P	03-Sep-26	5,839,332	1	Refer Note 8	-	-	-	5,839,331	Refer Note 9
46	Ravinder Goel	ZRPPL - 000203-P	03-Sep-26	321,992	0	Refer Note 8	-	-	-	321,992	Refer Note 9
47	Vivek Goel	ZRPPL - 000204-P	03-Sep-26	1,304,006	0	Refer Note 8	-	-	-	1,304,006	Refer Note 9
48	Shalina Goel	ZRPPL - 000205-P	03-Sep-26	283,039	0	Refer Note 8	-	-	-	283,039	Refer Note 9
49	Hitesh Sharma	ZRPPL - 000221-P	03-Sep-26	1,252,360	1	Refer Note 8	-	-	-	1,252,359	Refer Note 9
50	Jaideep Kaur	ZRPPL - 000234-P	02-Sep-26	4,950,397	1	Refer Note 8	-	-	-	4,950,396	Refer Note 9
51	Pranay Yadav	ZRPPL - 000236-P	02-Sep-26	1,492,557	1	Refer Note 8	-	-	-	1,492,556	Refer Note 9
52	Mayanka Yadav	ZRPPL - 000237-P	02-Sep-26	292,051	1	Refer Note 8	-	-	-	292,050	Refer Note 9
53	Indu Gupta	ZRPPL - 000239-P	02-Sep-26	206,267	1	Refer Note 8	-	-	-	206,266	Refer Note 9
54	P K Verma & Co	ZRPPL - 000242-P	03-Sep-26	116,947	1	Refer Note 8	-	-	-	116,946	Refer Note 9
55	Rahul Verma	ZRPPL - 000249-P	02-Sep-26	309,484	0	Refer Note 8	-	-	-	309,484	Refer Note 9
56	Anjali Verma	ZRPPL - 000251-P	03-Sep-26	4,502,694	1	Refer Note 8	-	-	-	4,502,693	Refer Note 9
57	Anjali	ZRPPL - 000252-P	03-Sep-26	3,485,336	1	Refer Note 8	-	-	-	3,485,335	Refer Note 9
58	Anupama Goyal	ZRPPL - 000267-P	02-Sep-26	24,751,985	0	Refer Note 8	-	-	-	24,751,985	Refer Note 9
59	Kushum Semwal	ZRPPL - 000273-P	02-Sep-26	1,513,883	0	Refer Note 8	-	-	-	1,513,883	Refer Note 9
60	Pawan Kumar Verma	ZRPPL - 000279-P	03-Sep-26	107,224	1	Refer Note 8	-	-	-	107,223	Refer Note 9
61	Satinder Singh	ZRPPL - 000288-P	02-Sep-26	1,650,132	1	Refer Note 8	-	-	-	1,650,131	Refer Note 9
62	Jyoti	ZRPPL - 000293-P	02-Sep-26	416,318	0	Refer Note 8	-	-	-	416,318	Refer Note 9
63	Digital Infra Technology	ZRPPL - 000357-P	03-Sep-26	3,110,312.00	1	Refer Note 8	-	-	-	3,110,311	Refer Note 9
64	Pushpanjali	ZRPPL - 000359-P	01-Sep-26	41,253.00	1	Refer Note 8	-	-	-	41,252	Refer Note 9
65	E Data Infra	ZRPPL - 000360-P	03-Sep-26	423,129.00	1	Refer Note 8	-	-	-	423,128	Refer Note 9
66	Deepak Gupta	ZRPPL - 000383-P	03-Sep-26	168,079.24	1	Refer Note 8	-	-	-	168,078	Refer Note 9
67	Siddhi Gupta	ZRPPL - 000384-P	03-Sep-26	1,006,811.47	1	Refer Note 8	-	-	-	1,006,810	Refer Note 9
68	Seema Gupta	ZRPPL - 000385-P	03-Sep-26	625,194.49	1	Refer Note 8	-	-	-	625,193	Refer Note 9
69	Raja Ram Prem Chand Gupta (HUF)	ZRPPL - 000386-P	03-Sep-26	475,115.25	1	Refer Note 8	-	-	-	475,114	Refer Note 9
70	Deepak Gupta (HUF)	ZRPPL - 000387-P	03-Sep-26	2,375,194.95	1	Refer Note 8	-	-	-	2,375,194	Refer Note 9
71	Riddhi Gupta	ZRPPL - 000388-P	03-Sep-26	594,753.74	1	Refer Note 8	-	-	-	594,753	Refer Note 9
72	Puja Gulani	ZRPPL - 000391-P	03-Sep-26	466,840.00	0	Refer Note 8	-	-	-	466,840	Refer Note 9
73	Kavita Verma	ZRPPL - 000392-P	03-Sep-26	690,044.00	0	Refer Note 8	-	-	-	690,044	Refer Note 9
74	Mohinder Pal Singh	ZRPPL - 000398-P	03-Sep-26	533,265.00	1	Refer Note 8	-	-	-	533,264	Refer Note 9
75	Neet Kaur	ZRPPL - 000399-P	03-Sep-26	1,555,136.00	0	Refer Note 8	-	-	-	1,555,136	Refer Note 9
76	Raj Kumari	ZRPPL - 000400-P	03-Sep-26	155,138.00	0	Refer Note 8	-	-	-	155,138	Refer Note 9
77	Y Srikanth	ZRPPL - 000403-P	03-Sep-26	3,829,486.00	1	Refer Note 8	-	-	-	3,829,485	Refer Note 9
78	Sandeep Sud	ZRPPL - 000404-P	03-Sep-26	752,710.88	0	Refer Note 8	-	-	-	752,711	Refer Note 9
79	Pawan And Associates	ZRPPL - 000405-P	03-Sep-26	4,658,595.00	1	Refer Note 8	-	-	-	4,658,594	Refer Note 9

163,801,876

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163,801,828

Notes

- This List of Creditors has been prepared by the Interim Resolution Professional (IRP) / Resolution Professional (RP) in compliance with Section 21(1) of the Insolvency and Bankruptcy Code, 2016 (IBC / Code) read with Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (CIRP Regulations, 2016).
- Above list of creditors has been compiled after collation/verification of claims, received by IRP pursuant to the Public Announcement made in accordance with the provisions of IBC. That this List of Creditors has been prepared pursuant to Regulation 13 of the CIRP Regulations, 2016.

S.No.	Name of Creditor	Claim No.	Details of claim received		Details of claim admitted		Amount of contingent claim (₹)	Amount of any mutual dues, that may be set off (₹)	Amount of claim not admitted (₹)	Amount of Claim under verification (₹)	Remarks, if any
			Date of Receipt	Amount (₹)	Amount of claim admitted (₹)	Nature of Claim					

3 The List of Creditors has been provisionally compiled by the IRP/RP based solely on the proofs of claim, contracts, invoices, and supporting documents submitted by the respective Claimants. The suspended Board of Directors / Management of the Corporate Debtor has failed to hand over complete books of accounts, financial statements, ledgers, and operational records to the IRP/RP despite formal requisitions. Consequently, internal reconciliation against the Corporate Debtor's books has not been possible, therefore, this list may be non-comprehensive/non-exhaustive as creditors other than those listed may exist.

4 All claims have been admitted on the basis of submitted proofs of claim submitted by respective claimants and admitted claims are subject to further revision/ substantiation/ modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/ substantiation/ modification under Regulation 14(2) of CIRP Regulations, 2016. The CoC may undergo change subject to the verification and collation of claims which is continuing.

5 Claims categorized as "Under Verification" or "Provisionally Admitted" are held as such due to non-submission, incomplete submission, or insufficiency of necessary supporting documents (such as executed contracts, ledgers, bank statements, or statutory proofs of debt) by the Claimants. Inclusion or partial inclusion in this list does not constitute final admission of liability or acceptance of security interest. The IRP/RP reserves the right to revise, adjust, reduce, or reject such claims in whole or in part upon non-receipt of the requested documentation within the stipulated timelines.

6 In compliance with Regulation 13(1A) read with Regulation 14 of the CIRP Regulations, 2016 individual email communications detailing the specific grounds for rejection, partial admission, or pending verification (document deficiencies) are being sent separately to the respective Claimants. Claimants are required to cure the highlighted defects within the timeline specified in their individual notices.

7 Provisional admission of any claim does not operate as a waiver, estoppel, or restriction on the right of the Corporate Debtor or the IRP/RP to assert counterclaims, set-offs, or recovery proceedings against the respective Claimants. Publication of this list does not constitute an admission of liability for any purpose outside the CIRP proceedings.

8 This List of Creditors include claim towards GQ particles leased to the Corporate Debtor falls under the relevant class of creditors as: "A creditor other than those Financial or Operational Creditor (not covered under regulation 7, 8, 8A or 9)."

9 The physical custody and control of the assets/records belonging to Corporate Debtor has not been given by the Suspended Management to the Interim Resolution Professional, therefore, the precise value of the identifiable GQ particles leased to the Corporate Debtor cannot be determined at this stage. Further, as laid down by Hon'ble Supreme Court in Committee of Creditors of Essar Steel India Limited v. Satish Kumar Gupta & Ors. [(2020) 8 SCC 531] and as per Regulation 14 of IBBI (CIRP) Regulations, 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. Accordingly, the claim submitted in respect of value of GQ particles leased to the Corporate Debtor has been admitted for a notional value of ₹ 1/-.